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## (2023) 06 ITAT CK 0084

## **Income Tax Appellate Tribunal (Delhi I Bench)**

Case No: Income Tax Appeal No. 931/DEL/2021

Fujitsu Consulting India Pvt. Ltd

**APPELLANT** 

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ACIT RESPONDENT

Date of Decision: June 20, 2023

**Acts Referred:** 

• Income Tax Act, 1961 - Section 92CE, 143(3), 234A, 271(1)(c)

Hon'ble Judges: Shamim Yahya, (AM); Challa Nagendra Prasad, J

**Bench:** Division Bench

**Advocate:** Nageswar Rao, Deepika Aggarwal, Anshuman Patnaik

Final Decision: Allowed

**Judgement**